

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/71(KB)2024  
IN  
C.A.(CAA)/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	VEDANT FASHIONS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Kovid Mokherjee, CS ] For the Petitioner

**ORDER**

1. Ld. Counsel appearing on behalf of the petitioner present.
2. One of the Directors undertakes to file vakalatnama in this matter. Let the same be done before the next date of hearing.
3. RD's Report is awaited.
4. List this matter for further consideration on **30.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**